													Annexure 7
Name of Corporate Debtor:		Specific Alloys Private Limited											
Date of Commencement of CIRP:		27.07.2023 (Received on 21.08.2023)											
List of Creditors as on:		27-10-2023											
						List of Operational	Creditors (Governm	ent dues)					
													(Amount in ₹)
SI. No.	. Details of Claimant		Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Whether related	% of voting	contingent	mutual dues,	under verification	claim not	
		Corcinent	receipt		admitted		party?	share in CoC, if	claim	that may be set-		admitted	
			receipe		uumitteu		party.	applicable	ciuiiii	off		dunniteu	
1	Income Tax Department - Dy. Comm of Income Tax	Central	13.09.2023	17,89,395.00	-	Unsecured	No	-	-	-	17,89,395.00	-	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the Operational Creditors
2	Central Board of Trustee (EPFO)	Central	20.10.2023	28,218.00	-	Unsecured	No	-	-	-	28,218.00	-	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the Operational Creditors
Total				18,17,613.00				-	-	-	18,17,613.00	-	